

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Janardan Singh, District & Additional Sessions Judge, Bokaro,
2. Sri Uttam Anand, District & Additional Sessions Judge, Bokaro ( Bermo at Tenughat),
3. Sri Dinesh Rai, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Chaibasa,
4. Sri Shyam Nandan Tiwary, District & Additional Sessions Judge, Chaibasa,
5. Sri Sujit Kumar Singh, District & Additional Sessions Judge, Chatra,
6. Sri Pankaj Kumar No. II, District & Additional Sessions Judge, Daltonganj,
7. Sri Shatrunjay Kumar Singh, District & Additional Sessions Judge, Daltonganj,
8. Sri Anand Prakash, District & Additional Sessions Judge, Daltonganj,
9. Sri Anil Kumar Mishra No.2, District & Additional Sessions Judge, Deoghar,
10. Sri Alok Kumar Dubey, District & Additional Sessions Judge-cum-Presiding Officer, Commercial Court, Dhanbad,
11. Sri Arvind Kumar Pandey, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
12. Sri Sanjay Kumar No. 1, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
13. Sri Rajkamal Mishra, District & Additional Sessions Judge-Spl. Judge, CBI, Dhanbad,
14. Sri Syed Saleem Fatmi, District & Additional Sessions Judge, Dhanbad,
15. Sri Ravi Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
16. Sri Pawan Kumar, District & Additional Sessions Judge, Dumka,
17. Sri Ram Babu Gupta, District & Additional Sessions Judge, Giridih,
18. Sri Dhruva Chandra Mishra, District & Additional Sessions Judge, Giridih,
19. Sri Vinod Kumar Singh, District & Additional Sessions Judge, Giridih,
20. Sri Ramesh Chandra, District & Additional Sessions Judge, Giridih,
21. Sri Ravindra Kumar, District & Additional Sessions Judge, Godda,
22. Sri Sanjay Kumar Upadhyay, District & Additional Sessions Judge, Godda,
23. Sri Kanwal Jeet Chopra, District & Additional Sessions Judge, Gumla,
24. Sri Rakesh Kumar Mishra, District & Additional Sessions Judge, Gumla,
25. Sri Ramesh Kumar, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh,
26. Sri Kaushal Kishor Jha No. 2, District & Additional Sessions Judge, Hazaribagh,
27. Sri Amit Shekhar, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh,
28. Sri Ajit Kumar Singh, District & Additional Sessions Judge, Jamshedpur,
29. Sri Anuj Kumar, District & Additional Sessions Judge, Jamshedpur,
30. Sri Subhash, District & Additional Sessions Judge, Jamshedpur,
31. Sri Shesh Nath Singh, District & Additional Sessions Judge, Jamshedpur,
32. Sri Prabhakar Singh, District & Additional Sessions Judge, Jamshedpur,
33. Sri Kamal Kumar Srivastava, District & Additional Sessions Judge, Jamtara,
34. Sri Rajesh Kumar No. 1, District & Additional Sessions Judge, Khunti,
35. Sri Rama Shanker Singh, District & Additional Sessions Judge, Koderma,
36. Sri Anil Kumar Pandey, District & Additional Sessions Judge, Latehar,
37. Sri Ramesh Kumar Srivastava, District & Additional Sessions Judge, Pakur,
38. Sri Om Prakash, District & Additional Sessions Judge, Ramgarh,
39. Sri Rajni Kant Pathak, District & Additional Sessions Judge, Ramgarh,
40. Sri Swarn Shanker Prasad, Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
41. Sri Sachindra Kumar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI ( Other than AHD), Ranchi,
42. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI ( Other than AHD), Ranchi

43. Sri Anil Kumar Mishra No. 1, Addl. Judicial Commissioner-cum-Spl. Judge, CBI ( Other than AHD), Ranchi,
44. Sri Sudhanshu Kumar Shashi, Addl. Judicial Commissioner, Ranchi,
45. Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
46. Sri Santosh Kumar No. 2, Addl. Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi,
47. Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI ( AHD Scam), Ranchi,
48. Sri Kamlesh Kumar Shukla, District & Additonal Sessions Judge, Sahebganj,
49. Sri Dhananjay Kumar, District & Additonal Sessions Judge, Saraikela and
50. Sri Niraj Kumar Srivastava, District & Additonal Sessions Judge, Simdega.

Sub: - Nomination for attending **two days (R-19) Refresher Training** scheduled to be held on **2<sup>nd</sup> and 3<sup>rd</sup> March, 2019** at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R – 19) Refresher Training scheduled to be held on 2<sup>nd</sup> and 3<sup>rd</sup> March, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 02.03.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 1<sup>st</sup> March till the evening of 3<sup>rd</sup> March, 2019.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 332 /Apptt.

Dated, Ranchi, the January 24, 2019

Copy forwarded to all the Principal District & Sessions Judges of the Sate of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No.1709 /JAJ dated 10.01.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)